

# CENTRAL INFORMATION COMMISSION

Room No. 308, B-Wing, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066

File No.CIC/LS/A/2009/001119

Appellant : Shri Satish Gupta  
Public Authority : Delhi Development Authority  
Date of Hearing : 12.2.2010  
Date of Interim Decision : 12.2.2010

## FACTS :

The appellant is General Secretary of the Green Park Association. Vide his RTI application dated 3.7.2009, he had sought information on 10 paras regarding DDA's decision to convert residential portions of House No S-I to S-39 in Green Park Main from residential to commercial area. This was responded by Shri R.K. Jain, Director (Plg) AP-I vide letter dated 26.10.2009.

2. Dissatisfied with the information provided to him, the appellant has filed the present appeal.

3. Heard on 12.2.2010. Appellant present along with Col Ashok Kashyap and Shri Subhash Gupta. It appears that notice was wrongly issued to Dy Director (Plg), DDA who does not appear to be concerned with the matter. The concerned officer, as reported is Shri R.K. Jain (Plg) AP-I, DDA, New Delhi, Notice may be issued to him for appearance before the Commission on **12.3.2010 at 1050 hrs.** He will also bring the relevant records with him.

Sd/-  
(M.L. Sharma)  
Central Information Commissioner

Authenticated true copy. Additional copies of orders shall be supplied against application and payment of the charges, prescribed under the Act, to the CPIO of this Commission.

(K.L. Das)  
Assistant Registrar

Address of parties :-

1. Shri R.K. Jain  
Director (Plg), AP-I,  
Delhi Development Authority,  
Vikas Minar, IP Estate,  
New Delhi.
2. Shri Satish Gupta  
Gen Secretary Green Park Association (Regd),  
G-6, Green Park Extn.,  
New Delhi-110016